

Grants to Birla Institute of Technology Mesra (Ranchi) for under graduate course in Pharmaceutical Sciences

3786. SHRI RAMAVATAR SHASTRI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Government of India and the University Grants Commission have been sanctioning grants to the Birla Institute of Technology, Mesra (Ranchi) for under graduate course in Pharmaceutical Sciences which was started without the permission of the Ranchi University, UGC and AICTE;

(b) if so, the reasons therefor; and

(c) the details of grants made so far to the Institute, year-wise?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Birla Institute of Technology, Mesra (Ranchi) started an under graduate course in Pharmacy with the approval of the Chancellor, Ranchi University. The course was approved by the All India Council for Technical Education also in 1974. But neither the Central Government nor the University Grants Commission have given any grant to the institute for the purpose.

(b) and (c). Do not arise.

Procurement by states on support prices

3787. SHRI R. Y. GHORPADE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether support price for different agricultural commodities is fixed in order that Government may purchase the commodities from farmers if the price falls below the market price; and

(b) how many States gave support price to farmers during the last three years and which States did not give support price and purchase the commodities from farmers when the price went below the support price?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) A list of States/UTs. which procured wheat/paddy/coarsegrains under price support operations during the last three years is given below:

1. Andhra Pradesh.
2. Assam.
3. Bihar.
4. Gujarat.
5. Haryana.
6. Himachal Pradesh
7. Jammu & Kashmir.
8. Madhya Pradesh.
9. Maharashtra.
10. Manipur.
11. Punjab.
12. Rajasthan.
13. Tamil Nadu.
14. Tripura.
15. Uttar Pradesh.
16. West Bengal.
17. A & N Islands.
18. Arunachal Pradesh.
19. Chandigarh.
20. Delhi.
21. Goa, Daman & Diu.
22. Pondicherry.

As regards cotton the market support is being provided mainly by the Cotton Corporation of India. Maharashtra State Cooperative Marketing federation is also purchasing the entire production of cotton in the State at guaranteed prices under the Monopoly Procurement Scheme. In Gujarat and some other States cooperative marketing federations or societies are also undertaking purchases of cotton. As regards jute the marketing support is mainly provided by the Jute Corporation of India (JCI). For Soya-bean, onions and pulses, marketing support facilities are being provided

by National Agricultural Cooperative Marketing Federation (NAFED). In the case of onions State Government of Maharashtra is also arranging marketing/support operations.

भारतीय खाद्य निगम के देवास (मध्य प्रदेश) स्थित गोदामों से चीनी की चोरबाजार में बिक्री

3788. श्री फूल चन्द्र वर्मा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय खाद्य निगम के देवास (मध्य प्रदेश) स्थित गोदामों से बड़ी मात्रा में चीनी की चोर-बाजार में बिक्री की जाती है;

(ख) क्या पुलिस ने मामला दर्ज कर लिया है और जांच आरम्भ कर दी है; और

(ग) यदि हां, तो सरकार द्वारा इस संबंध में अब तक क्या कार्यवाही की गई है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) :

(क) और (ख) जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

शैक्षिक संस्थाओं में रैगिंग

3789. श्री मन् चन्द डागा : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने शैक्षिक संस्थाओं में रैगिंग को रोकने के लिये कुछ उपाय किए हैं;

(ख) क्या विड़ला विज्ञान और प्रायोगिकी संस्थान पिलानी में रैगिंग से श्री नरेन्द्र कुमार जैन की मृत्यु हो गई थी;

(ग) यदि हां, तो जांच के बाद दोषी व्यक्तियों के खिलाफ क्या कार्यवाही की गई है; और

(घ) यदि कोई कार्यवाही नहीं की गई तो इस के क्या कारण हैं ?

शिक्षा और समाज कल्याण मंत्री (श्री एस० बी० चहलण) : (क) जी, हां ।

(ख) यह पता नहीं लगा है कि श्री नरेन्द्र कुमार जैन की मृत्यु रैगिंग से हुई थी। मामले की अभी पुलिस जांच कर रही है ।

(ग) और (घ) प्रश्न नहीं उठते ।

Water management as a concurrent subject

3790. SHRI K. MALLANNA:
SHRI CHHITTUBHAI
GAMIT:

SHRI KESHORAO PARDHI:

Will the Minister of IRRIGATION be pleased to state:

(a) whether he has favoured making the development and utilisation of the country's river wealth and water management a concurrent subject in the Constitution;

(b) if so, the details regarding the policy of Government in this regard;

(c) if so, whether the State Governments have been consulted in this connection;

(d) if so, whether any State Government has expressed its disagreement; and

(e) if so, the names of the States together with reasons for disagreement?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The question of bringing water in the Concurrent list of the Constitution is under examination.

(c) to (e). Do not arise.